

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 66, 4, 5, 6, 7 and 8 of 2014

Dated : 11th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Appeal No. 66 of 2014

**SKS Ispat & Power Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajesh Ranjan
Mr. Alok Shankar
Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2
Ms. Suparna Srivastava for R.1
Mr. Vivek Ganodwawle (Rep.) for R.2

Appeal No. 4 of 2014

**M/s. Salasar Steels & Power Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... Respondent(s)**

Appeal no. 5 of 2014

**M/s. Jagdamba Power & Alloys Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... Respondent(s)**

Appeal no. 6 of 2014

**M/s. Hira Ferro Alloy Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... Respondent(s)**

Appeal no. 7 of 2014

M/s. Godavari Power & Ispat Ltd. ... **Appellant(s)**
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... **Respondent(s)**

Appeal no. 8 of 2014

M/s. Vandana Global Ltd. ... **Appellant(s)**
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : **Mr. Buddy A. Ranganadhan**
Mr. Raunak Jain

Counsel for the Respondent(s): **Ms. Suparna Srivastava for R-1**
Ms. Swapna Seshadri for R-2
Mr. Vivek Ganodwale (Rep.) for R.2

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant in this batch of Appeals. He is directed to file his written notes on or before 16.07.2014 after serving copy on the other side.

Post the matter for the reply submissions on **16.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js

